NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

25

C.P. No. 437/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: K K Forex Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATUR

ORDER

CP No.437/252/NCLT/MB/MAH/2017

On the professional appearing on behalf of the company having stated to withdraw this Petition filed under Section 252(3) of the Companies Act, 2013, this Company petition is hereby dismissed as withdrawn with liberty to file a fresh.

₩ Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)